

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH COURT-II**

19. CP 4721/2018

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURASAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2021**

**NAME OF THE PARTIES: - Thomas Weisel International Limited**  
**V/s**  
**RoC, Mumbai**

**Section: 252 (3) of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up. List the matter on **07.05.2021** for hearing and further orders.

**Sd/-**  
**RAVIKUMAR DURASAMY**  
**Member (Technical)**  
Dated this the 15th day of April 2021  
SUSHIL

**Sd/-**  
**H.P. CHATURVEDI**  
**Member (Judicial)**